	(F	iling under clause (o	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
51. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	171	2289677663	107	320868921	46.21		1560852597	410118581	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	325714027	1	325714027	46.91	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	11	177026025	8	18181000	2.62	0	158845025	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	4	29095931	4	26735838	3.85	0	2357123	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	9203791	2	2702977	0.39	0	6500814	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	218000	1	200000	0.03	0	18000	0	<u>Annexure 9</u>
Total		192	2830935437	123	694402763	100.00	0	1728573559	410118581	